

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No. 95/2005
O.A. No. 2932/2003

New Delhi this the 25th day of July, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

Shri Dayanand
Ex-OT Assistant
Qtr. No. H-299 (Type-II)
Kali Bari Marg,
New Delhi-110 001

-Applicant

(By Advocate: None)

Versus

1. Shri S.P. Aggarwal
Director-General of Health Services
Nirman Bhawan, New Delhi-110 001
2. Dr. N.K. Chaturvedi
Medical Superintendent
Dr. Ram Manohar Lohia Hospital
(RR Cell), New Delhi-110 001

-Respondents

(By Advocate: Shri M.K. Bhardwaj, proxy for
Shri A.K. Bhardwaj)

ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J)

In the light of stay of our orders in the High Court of Delhi, C.P. is disposed of with liberty to the parties to revive it at an appropriate stage. Notices to the respondents are discharged.

S. Raju

(Shanker Raju)
Member (J)

cc.

V.K. Majotra

(V.K. Majotra)
Vice Chairman (A)

25-7-05